$\label{lem:new} \textbf{Annexure-7} \\ \textbf{Name of the corporate debtor: Laggar Industries Limited ; Date of commencement of CIRP $01.05.2024$; List of creditors as on: $01.05.2024$}$

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	t of	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Wheth er relate d party?	% of voting shar e in CoC, if applicabl e	gent claim	mutual dues, th at may be set- off	under verifica - tion	claim not admitt ed	
1	Central Goods and Services Tax Division Jalandhar-I	GoI	02.08.2024	1,46,10,000	1,46,10,000	OC	No	0	NIL	NIL	NIL	NIL	NIL
2	Assistant Commissioner of State Tax, Jalandhar-I, Government of Punjab	Punjab	22.07.2024	1,99,12,078	1,99,12,078	OC	No	0	NIL	NIL	NIL	NIL	NIL
	TOTAL			3,45,22,078	3,45,22,078				0	0	0	0	